GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 782

TO BE ANSWERED ON FEBRUARY 06, 2020

HOUSING FOR ALL BY 2022

No. 782. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses built so far with respect to Housing for all by 2022 scheme and the details thereof; and
- (b) the challenges faced by the Government in realizing this objective?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS [SHRI HARDEEP SINGH PURI]

(a) & (b): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for providing assistance to States/ Union Territories (UTs) for addressing the housing requirement in urban areas. States/UTs have undertaken demand survey under the scheme for assessing actual demand of housing. The validated demand reported by States/UTs so far is around 112 Lakh.

Based on the project proposals received so far from the States/UTs under the Scheme, a total 1,03,22,560 houses have been sanctioned; out of this, 60,50,991 are at various stages of construction and 32,07,573 are completed/delivered.

Further, Ministry of Rural Development (MoRD) is implementing Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) since 01-04-2016 to achieve the objective of "Housing for All" in rural areas by 2022. As on 01.02.2020, total 139.02 lakh houses have been sanctioned; out of which, 93.90 lakh houses have been constructed so far under the scheme. The challenges being faced under the PMAY-Gin realizing the objective of Housing for All are as under:

- I) Landlessness among beneficiaries.
- II) Migration-both temporary and permanent.
- III) Non-availability of construction material especially sand.
- IV) Natural Calamity.
- V) Land Dispute.
